

ITEM NO.102

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).74/2020

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

ARVIND YADAV & ORS.

Respondent(s)

(IA No. 96367/2018 - EXEMPTION FROM FILING O.T.)

Date : 02-07-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R. MAHADEVAN
HON'BLE MR. JUSTICE ALOK ARADHE

[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) Ms. Tulika Mukherjee, AOR

Mr. Anuvrat Sharma, AOR

For Respondent(s) Ms. Anu Gupta, AOR

Mr. Sanjay Mani Tripathi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by learned counsel for the appellant seeking adjournment, the matter is adjourned by four weeks.

(SAPNA BISHT)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)